# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 10.02.2021 (WEDNESDAY) <u>COURT – II (VIRTUAL MODE)</u>

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma

#### For Admission (Fresh Cases)

	r of Aumoston (Tresh Cuses)						
2.	Comp. App. (AT) (Ins) No. 87 of 2021	Moser Baer Karamchari Union, Gautam Buddh Nagar Vs. Anil Kohli Liquidator for Moser Baer India Ltd & Anr.	Swapnil Gupta				
3.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Being the Holding Company of E Complex Pvt. Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd.	Arpan Behl				

#### For Admission (After Notice)

4.	Comp. App. (AT)	Dr. P. Mahalingam	Saurabh Kalia	Gautam Swarup
	(Ins) No. 146 of	Vs.		Gunjan Jindal-R1
	2020	Muthoot Fincorp Ltd. & Ors.		WF Moses
				R. Venkata Vardhan
				Kartikeya Asthana-
		With		R3
5.	Comp. App. (AT)	P. Mahalingam	Saurabh Kalia	Gunjan Jindal
	(Ins) No. 1121 of	Vs.		Gautam Swaroop-R1
	2020	Muthoot Fincorp Ltd. & Ors.		Kartikeya Jaiswal
				Anirudh Wadhwa
				Aparajito Sen
				Kartikeya Asthana-R3
6.	Comp. App. (AT)	Gyanchand Mutha	Sushil Daga	Vanita Bhargava
	(Ins) No. 346 of	Vs.		Wamika Trehan-R1
	2020	Aditya Birla Money Ltd & Anr.		Amol Vyas-R2

	mp. App. (AT) (c) No. 713 of (c)	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP
	np. App. (AT) 3) No. 936 of 0	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
	np. App. (AT) 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1

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## By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar